

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 20<sup>th</sup> January, 2016**

**Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLETION OF PLEADINGS</b>			
1.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicants  Mr. Raman Yadav & Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for UPPCB
<b>FOR HEARING</b>			
2.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Shailesh Singh, in person  Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Anisha Mitra, Adv. for R-2 Mr. A. P. Singh, Mr. Abhimanyu Mahajan, Advs. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Pawan Upadyey, Adv. for R-7 Mr. A. K. Prasad, Adv. for R-10 Mr. Balendu Sekhar, Mr. Akshay Abrol, Adv. for R-11 Ms. Saakshi Popli, Adv. for NDMC Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Biraja Mahapatra, Adv.
3.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015 & M.A. No. 1208/2015)	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav & Mr. Dalsher Singh, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Shariq Ahmed, Adv. Mr. Raj Kumar, Adv. for CPCB
4.	Original Application No. 265/2015	Renu Vs. Union of India & Ors.	Mr. Vishwa Pal Singh, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R-1, 2 & 5 Ms. Mala Narayan, Adv. for R-3 & 4 Mr. Abhishek, Adv. for R-6 & 7 Mr. Ravi Kant Pal, Adv. for R-8

5.	Original Application No. 324/2015	Jubair & Ors.  Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Advs. for Applicant  Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-1 & 3 Mr. Ankit Verma, Adv. for R-7 Mr. Vishwendra Verma, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-4
6.	M.A. No. 810/2015 in Original Application No. 519/2014	Abhishek Garg  Vs. Secretary MDA (Meerut)	Mr. Abhishek Garg, Applicant in person  Ms. Savitri Pandey, Adv. for R-1 Mr. Harshit Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. for R-3 Mr. Rachit Mittal, Adv. Mr. Sharad Chauhan, Adv.
7.	Original Application No.135/2015 (M.A. No. 1309/2015)	Narinder Kr. Shukla & Ors.  Vs Sh. Jagdish Saphiya & Ors.	Mr. Amita Babbar, Mr. Rahul Sharma & Mr. Jitin, Advs. for Applicant  Mr. S. C. Rana, Adv. for R-1 to 3 Mr. Suryanarayna Singh, Ad.AG, State of H.P. for R-4 to 8 Dr. S. P. Sharma, Adv. for Applicant in M.A. No. 1309/2015

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